

(21) S.O. No. 966(E)/18FA/18AA/IDRA/84, dated the 28th December, 1984, regarding extension of period of take over beyond five years of M/s. Krishna Silicate and Glass Works Limited, Calcutta.

(22) S.O. No. 969(E)/18FA/18AA/IDRA/84, dated the 28th December, 1984, regarding extension of period of take over of M/s. Bengal Potteries Ltd., Calcutta, beyond five years.

(23) S.O. No. 975(E)/18AA/IDRA/84, dated the 29th December, 1984, regarding extension of period of take over of M/s. Apollo Zipper Company Pvt. Limited, Calcutta, beyond five years.

(24) S.O. No. 973(E), dated the 31st December, 1984, regarding extension of period of take over of M/s. Associated Industries (Assam) Limited, Chandrapur, beyond five years.

(25) S.O. No. 15(E)/18AA/IDRA/85, dated the 11th January, 1981, regarding extension of period of take over of M/s. Motor and Machinery, Manufacturers, Limited, Calcutta, beyond five years.

[Placed in Library. See No. LT-99/85 for 1 & 2(I) to (IV)].

Notification of the Ministry of Industry and Company Affairs (Department of Industrial Development).

SHRI ARIF MOHD. KHAN: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry and Company Affairs (Department of Industrial Development) Notification S.O. No. 79(E), dated the 18th October, 1984, publishing further amendments in Government notification No. 89(E)/IDRA/29B/73/1, dated the 16th February, 1973, under sub-section (2H) of section 29B of the Industries (Development and Regulations) Act, 1951.

[Placed in Library. See No. LT-83/85].

I. The Aircraft (Fourth Amendment) Rules, 1984 and related paper

II. The Aircraft (First Amendment) Rules, 1985 and related paper

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Sir, I beg to lay on the Table, under section 14A of the Aircraft Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Tourism and Civil Aviation (Department of Civil Aviation):—

(i) G.S.R. No. 1235, dated the 8th December, 1984, publishing the Aircraft (4th Amendment) Rules, 1984, together with an Explanatory Memorandum thereon.

(ii) G.S.R. No. 16(E), dated the 10th January, 1985 publishing the Aircraft (First Amendment) Rules, 1985, together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-120/85 for (i) and (ii)]

I. Report and Accounts (1983-84) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers

II. Reports and Accounts (1974-75), 1975-76 and 1976-77) of the West Bengal Forest Development Corporation Limited, Calcutta and related papers

III. Notifications of the Department of Environment

IV. The Air (Prevention and Control of Pollution) Rules, 1982)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) to lay on the Table:—

I. A copy each (in English and Hindi) of following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Seventh Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of

the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-391/85 for (i) and (ii)]

II. A copy each (in Hindi) of the following papers:—

(i) First Annual Report and Accounts of the West Bengal Forest Development Corporation Limited, Calcutta, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Second Annual Report and Accounts of the West Bengal Forest Development Corporation Limited, Calcutta, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(iii) Third Annual Report and Accounts of the West Bengal Forest Development Corporation Limited, Calcutta for the year 1976-77, together with the Auditors' Report, on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(iv) Statement giving reasons for the delay in the laying the papers mentioned at (i) to (iii) above.

[Placed in Library. See No. LT-392/85 for (i) to (iv)]

III. A copy each (in English and Hindi) of the following Notifications of the Department of Environment, under sub-section (1) of section 19 of the Air (Prevention and Control of Pollution) Act, 1981:—

(i) G.S.R. No. 765(E), dated the 16th November, 1984, declaring certain areas as air pollution Control areas within the Union Territory of Goa.

(ii) G.S.R. No. 766(E), dated 16th November, 1984, declaring certain areas as air pollution Control areas within the Union Territory of Delhi.

[Placed in Library. See No. LT-122/85 for (i) and (ii)]

IV. A copy (in English and Hindi) of the Department of Environment Notification G.S.R. No. 712(E), dated the 18th November, 1982, publishing the Air (Prevention and Control of Pollution) Rules, 1982, under sub-section (2) of section 53 of the Air (Prevention and Control of Pollution) Act, 1981.

[Placed in Library. See No. LT-122/85].

I. Report and Audited Accounts (1983-84) of the Salar Jung Museum, Board, Hyderabad and related paper

II. Report and Audited Accounts (1983-84) of the Indian Institute of Public Administration, New Delhi and related paper

III. Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms)

IV. The Union Public Service Commission (Members) Amendment Regulations, 1984

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Report and Audited Accounts of the Salar Jung Museum Board, Hyderabad, for the year 1983-84 and Review by Government on the working of the Board.

[Placed in Library. See No. LT-255/85]

II. A copy (in English and Hindi) of the Thirtieth Annual Report and Audited Accounts of the Indian Institute of public Administration New Delhi, for the year 1983-84